

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3764
ANSWERED ON:16.12.2011
REHABILITATION OF DISPLACED PERSONS
Bahuguna Shri Vijay

Will the Minister of POWER be pleased to state:

- (a) the details of the funds released by his Ministry and Tehri Hydro Development Corporation Limited (THDC) to the State of Uttarakhand for the rehabilitation of displaced persons and development of affected areas due to the construction of Tehri dam;
- (b) whether any survey has been carried out of villages around the dam which are been affected by landslides due to soil erosion;
- (c) if so, the details thereof; and
- (d) the losses suffered by the Public Sector Undertakings due to the abandoning of certain power projects midway in State of Uttarakhand?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): The Rehabilitation & Resettlement (R&R) works were earlier done by Uttar Pradesh Irrigation Department and thereafter by THDCIL. After formation of Uttarakhand, the R&R works were taken up by Government of Uttarakhand (GoUK) with funds provided by THDCIL. The total expenditure incurred on Rehabilitation is about ` 1483 cr., as on date. The funds released by THDCIL to State of Uttarakhand for Rehabilitation of displaced persons and development of affected areas due to construction of Tehri Dam is around 960 cr.
- (b)&(c): Yes, Madam, survey has been carried out in villages around the lake of Tehri reservoir which have been affected by landslides to ascertain the real cause of slide. A committee of experts from different departments was constituted by GoUK to visit the affected villages and submit the report. It was categorically divided into two parts; one affected due to last monsoon in 2010 and the other due to draw down effect of reservoir. Details are at Annex-I.
- (d) : Details of losses suffered by CPSUs due to abandonment of power projects are annexed as Annex-II.